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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ CS(COMM) 17/2024

WINGS PHARMACEUTICALS P. LTD.

.....Plaintiff

Through: Mr. Sachin Gupta, Ms.  
Mahima Chanchalani and  
Mr. Rajat Jain, Advs  
alongwith PW-1 Mr. Varun  
Arora.

versus

KHATRI HEALTHCARE P. LTD. & ANR.

.....Defendant

Through: Mr. Harshvardhan Mall  
Vishen and Mr. Atul Verma,  
Advs.

**CORAM:**

**JOINT REGISTRAR (JUDICIAL) MS. SWATI KATIYAR**

**ORDER**

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**24.04.2026**

*Commenced at 12:30 pm*

*Concluded at 01:10 pm.*

*No of Pages (04)*

1. Matter is listed for examination / cross-examination of PW-1 Mr. Varun Arora.
2. PW-1 Mr. Varun Arora has been examined, cross-examined and discharged.
3. Put up for further Plaintiff's Evidence on 28.05.2026.

**MS. SWATI KATIYAR,  
JOINT REGISTRAR (JUDICIAL)**

**APRIL 24, 2026/bk**